

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 22

IA 1181/2024 In C.P. (IB)/255(MB)2020

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 20.03.2024

NAME OF THE PARTIES: **UPS EXPRESS PVT LTD VS GREYS**
EXIM PVT. LTD.

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 1181/2024 -

1. Mr. Himanshu Karkare, Advocate appeared for the Resolution Professional.
2. The present application is filed for list of reconstituted Committee of Creditor to be taken on record.
3. Accordingly, it taken on record.
4. In view of above, **IA No. 1181/2024 is allowed and disposed of.**

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna